

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

CP/CA. No. 119(ND)/2016

**IN THE MATTER OF:**

**M/s Asmita Dwivedi Paliwal  
Vs.**

.... **APPLICANT / PETITIONER**

**M/s Abhi-Asmi International Pvt. Ltd.**

.... **RESPONDENT**

**SECTION:**

**Under Section 241/242**

**Order delivered on 13.09.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER** :-

**For the RESPONDENT** :- Mr. Ashish Aggarwal, Advocate  
Mr. Gurcharan Singh, Advocate

**ORDER**

Learned Counsel for the parties are present. Since the matter is already part heard before the Hon'ble Principal Bench let the matter be placed before the Hon'ble Principal Bench on 19<sup>th</sup> September 2017.

Sd-

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

Sd-

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**